				-	here for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2166	8900546804.07	1947	5553871765.12	97.54				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0			NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
5	Operational creditors (Workmen)	0	0	0	0	0.00				NA
6	Operational creditors (Employees)	17	3802437	17	3397442	0.06				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	498032311.26	1	42917820	0.75				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	1395526649	15	93725102	1.65				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00				NA
	Total	2199	10797908201.33	1980	5693912129.12	100.00	0			